

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 46
ANSWERED ON 29TH JANUARY, 2026**

FASTAG ANNUAL PASS

**46. THIRU THANGA TAMILSELVAN:
DR. GANAPATHY RAJKUMAR P:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of toll revenue collected from private and commercial vehicles separately during the last five years, year-wise and State-wise including all toll booths of Tamil Nadu;**
- (b) the total number of FASTag Annual Passes issued since its launch and whether the introduction of the FASTag Annual Pass has affected the total toll revenue collection across the country, particularly in Tamil Nadu;**
- (c) if so, the details thereof; and**
- (d) the action taken to ensure transparency and prevent mismanagement or evasion under FASTag Annual Pass system?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) User fee is levied based on vehicle classification (such as car, bus, truck, etc.) and not on the basis of whether a vehicle is commercial or non-commercial. However, a category-wise break-up of user fee collection for Car/Jeep/Van vehicles and for other vehicle categories is at Annexure A. (VC-04 is Car/Jeep/Van and Non-VC-04 is all Others Vehicles):**

(b) to (c) Since launch of FASTag Annual Pass facility on 15th August 2025, approximately 42 lakh Annual Passes have been activated, facilitating over 19 crore transactions and resulting in a collection of about ₹1,265 crore as of December 2025. At present, around 25 per cent of non-commercial vehicles are undertaking FASTag transactions using the Annual Pass facility.

(d) The FASTag Annual Pass system is supported by technology-based monitoring mechanisms under the National Electronic Toll Collection (NETC) platform. Prior to activation, VAHAN database checks are carried out to confirm the non-commercial status of the vehicle, and National Payments Corporation of India (NPCI) validation is undertaken to verify the FASTag status. The annual pass is then linked to a specific Vehicle Registration Number (VRN) and FASTag ID, with transactions recorded digitally through a dedicated exception code to monitor usage and prevent misuse of the annual pass facility.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 46 FOR ANSWER ON 29.01.2026 ASKED BY THIRU THANGA TAMILSELVAN & DR. GANAPATHY RAJKUMAR P REGARDING FASTAG ANNUAL PASS.

The details of category-wise break-up of user fee collection for Car/Jeep/Van vehicles and for other vehicle categories (VC-04 is Car/Jeep/Van and Non-VC-04 is all Others Vehicles) :

State	2023		2024		2025	
	Non-VC04	VC04	Non-VC04	VC04	Non-VC04	VC04
Andhra Pradesh	27,50,55,6 7,650	6,51,45,48 ,433	28,02,98,5 3,090	6,92,84,01 ,913	33,55,63,0 1,511	7,70,98,70 ,016
Assam	3,74,23,09 ,906	94,64,01,9 43	4,02,51,00 ,795	99,75,92,0 30	5,09,10,75 ,740	1,15,23,53 ,630
Bihar	14,30,11,2 2,976	1,69,21,10 ,003	15,57,92,4 2,410	1,87,63,92 ,529	20,99,04,8 4,290	2,56,29,67 ,625
Chhattisgarh	8,43,04,21 ,745	1,18,21,87 ,324	9,22,01,68 ,595	1,35,83,95 ,094	10,89,24,6 4,780	1,59,39,47 ,570
Delhi	4,86,86,92 ,510	2,61,29,15 ,113	5,06,04,06 ,235	2,81,35,32 ,280	5,92,79,79 ,245	3,50,41,84 ,170
Gujarat	40,70,14,4 5,718	7,24,39,79 ,637	41,75,32,7 1,421	7,44,16,84 ,614	54,94,43,8 7,134	9,24,05,55 ,473
Haryana	20,20,70,7 8,148	11,30,52,7 1,363	21,88,05,6 9,538	11,84,64,0 5,955	25,67,72,7 0,566	12,63,15,9 3,160
Himachal Pradesh	46,34,61,1 20	44,41,29,6 55	82,40,65,0 15	72,92,62,3 59	96,42,40,8 05	94,05,32,8 60
J&K	2,82,94,00 ,690	1,35,05,82 ,135	3,09,13,34 ,570	1,56,91,46 ,155	3,44,26,37 ,790	1,59,65,13 ,555
Jharkhand	6,36,33,09 ,195	1,01,90,48 ,210	6,97,95,10 ,709	1,10,18,77 ,517	8,66,66,32 ,740	1,38,12,03 ,573
Karnataka	27,09,29,4 5,825	10,53,62,1 6,367	28,84,00,6 0,755	12,04,68,0 7,910	33,52,23,2 0,766	13,69,78,4 1,640
Kerala	3,44,20,54 ,200	1,82,96,15 ,649	3,47,73,35 ,718	1,92,60,08 ,341	3,52,27,74 ,266	1,89,44,68 ,862
Madhya Pradesh	29,30,81,4 5,208	4,24,79,06 ,817	32,25,20,2 0,624	4,85,35,41 ,371	38,25,28,1 8,311	6,30,71,02 ,910
Maharashtra	39,79,07,9 6,742	9,42,74,33 ,275	43,92,36,6 4,304	10,64,05,4 1,023	53,43,62,4 8,897	12,41,27,9 0,774
Meghalaya	81,29,14,6	15,03,59,3	67,49,67,0	15,30,41,6	67,30,02,4	16,89,54,1

	10	00	50	60	10	70
Odisha	15,49,31,5 7,585	1,90,39,07 ,960	16,52,05,9 4,529	2,05,70,54 ,028	18,77,35,5 5,400	2,37,13,40 ,545
Punjab	9,30,08,39 ,528	6,58,95,91 ,515	8,41,60,53 ,463	6,07,56,23 ,806	10,98,94,2 4,724	7,08,99,52 ,306
Rajasthan	45,36,41,9 0,960	8,61,15,54 ,196	48,65,75,4 2,689	9,36,60,24 ,389	58,70,05,9 8,125	11,11,65,9 6,353
Tamil Nadu	27,56,82,7 3,653	12,11,96,7 6,714	27,76,27,0 9,051	12,81,28,2 1,227	31,63,10,0 9,676	14,46,53,3 9,597
Telangana	14,93,11,6 8,470	5,11,84,49 ,366	16,08,88,9 3,315	5,42,06,64 ,828	18,36,15,3 8,063	5,60,70,89 ,471
Uttar Pradesh	46,30,52,8 5,137	11,47,42,6 0,285	49,22,99,0 4,035	13,34,77,0 2,876	56,63,87,0 2,088	15,94,71,9 7,941
Uttarakha nd	2,45,01,10 ,130	1,77,98,59 ,653	2,60,55,30 ,649	1,94,00,22 ,925	2,90,02,37 ,220	2,08,20,02 ,304
West Bengal	23,60,35,7 7,680	2,47,13,88 ,999	24,55,16,3 7,891	2,66,17,64 ,167	29,24,35,6 1,368	3,21,91,84 ,010
Grand Total	4,14,87,62 ,69,384	1,10,57,13 ,93,911	4,39,44,44 ,36,449	1,19,96,43 ,08,993	5,26,79,92 ,65,914	1,38,69,35 ,82,514
